

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 415/98

Tuesday, the 17th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

M.P.Latha, Manakattil  
Thiruvankulam P.O.  
Ernakulam

...Applicant

(By advocate: Mr S.Sreekumar)

Versus

1. The Assistant Supdt. of Post Offices  
Kochi Sub Division  
Kochi - 682 001.
2. The Post Master General  
Central Region  
Kochi - 682 016

...Respondents.

(By advocate: Mr George Joseph, ACGSC)

The application having been heard on 17.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of ED Packer at Panangad Post Office, apprehends that his candidature may not be considered by the respondents for the reason that the employment exchange has not sponsored his name. However, the applicant states that he has registered his name with the employment exchange. The applicant has, therefore, filed this application for a direction to the respondents to consider his candidature also for selection and appointment to the post of ED Packer, Panangad Post Office, though his name is not sponsored by the employment exchange.

2. When the application came up for hearing today, the learned counsel for the respondents stated that the respondents would consider the candidature of the applicant also even though his name is not sponsored by the employment

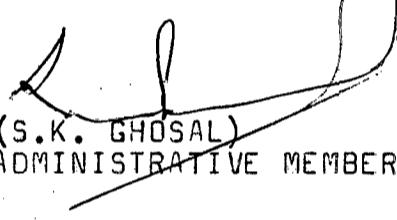


exchange, in view of the Apex Court's decision in  
Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs.  
KBN Visweswara Rao & others, reported in 1996 (6) SCC  
216.

3. In the light of what is stated by the counsel for the respondents, and as agreed to by the counsel for the applicant, the application is disposed of with a direction to the respondents to consider the candidature of the applicant also for selection and appointment to the post of ED Packer at Panangad Post Office, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated 17th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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